

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No.106
Rest. CP No. 24(ND)/2015
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Rajat Jain

...Petitioner

Versus

M/s Surabhi Stores Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Shashank Kasliwal, Adv.
For the Respondent : Amol Vyas, Adv.

ORDER

Heard Mr. Shashank Kasliwal, Adv. appearing on behalf of the Petitioner.
Mr. Amol Vyas, Adv. appearing on behalf of the Respondent. On the request of
learned counsel for the Petitioner, the matter is adjourned. List the matter on
27.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024